

solidated; besides Mazdoor, other classes of establishment such as waterman, dak runner (foot), Chowkidars, Frash, Khallasi, Sweepers, Beldars, Gatekeeper, Bullockman and Cartman are also paid at the same rate, Mazdoor engaged on daily basis are paid Rs. 1/8/- per day;

(c) The C.P.W.D. schedule of rates in Delhi provides Mazdoors on daily wages as below:

Male Mazdoor (Beldar): Rs. 1/12/- per day.

Female Mazdoor Re. 1/-/- per day.

The information regarding the rate of pay allowed to Mazdoors by the Government of Orissa is awaited and will be placed on the Table of the House as soon as it is received.

HANDBLOOM DEVELOPMENT BOARD

310. Shri R. S. Lal: Will the Minister of Commerce and Industry be pleased to state:

(a) who are the members of the Handloom Development Board;

(b) on what basis the nominations have been made; and

(c) what is the function of the Board?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (c): A copy of the Resolution constituting the All-India Handloom Board is placed on the Table of the House [See Appendix V, annexure No. 22]

(b) Suitability of the persons nominated for the purpose which the Board is intended to serve.

NATIONAL INSTRUMENTS FACTORY

311. Shri K. C. Soodha: Will the Minister of Production be pleased to state the amount of capital invested in the National Instruments Factory up to date?

The Minister of Production (Shri K. C. Reddy): Rs. 50,61,000.

EXPORT OF PICKLES

312. Shri B. S. Murthy: Will the Minister of Commerce and Industry be pleased to state:

(a) the value of pickles exported to foreign countries during 1950-51 and 1951-52;

(b) the varieties exported; and

(c) the countries to which pickles are exported?

The Minister of Commerce (Shri Karmachar): (a) Pickles are recorded in official statistics under the general heading "Pickles, chutnies and condiments". Exports of the articles covered by this heading were:

1950-51 Rs. 24.2 lakhs.

1951-52 Rs. 34.6 lakhs.

(b) They are not recorded separately in official statistics.

(c) (1) United Kingdom.

(2) Pakistan.

(3) Federation of Malaya and Singapore.

(4) Australia.

(5) New Zealand.

(6) Japan.

(7) Kuwait.

(8) Iraq.

(9) Saudi Arabia.

(10) Bahrain Island.

(11) British Guiana.

(12) Kenya Colony.

(13) United States of America.

(14) Canada.

INDIAN COMMISSIONER IN ADEN

313. Shri N. Sreemanian Nair: Will the Prime Minister be pleased to state what are the functions of the Indian Commissioner in Aden?

The Prime Minister (Shri Jawaharlal Nehru): The main functions of the Indian Commissioner in Aden are, (i) to promote friendly relations between India and the Government of Aden and to explain to the Government of Aden the point of view of Indians who are not permanently resident in the Colony and Protectorates of Aden;

(ii) to look after the commercial and other interests of India in those territories; and

(iii) to keep the Government of India informed of important events in those territories. In addition to these, he also performs consular functions.

EXPORT AND IMPORT LICENCES

314. Sardar Hukam Singh: (a) Will the Minister of Commerce and Indus-